

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
CP No. 277/272-270-271/JPR/2019
Under Section 272-270-271 of
Companies Act, 2013

In the matter of:

Terryfab India Ltd.

...Petitioner

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared

ORDER

No one appeared on behalf of both the parties. List the matter on

25.11.2022.

Sd/-

(Prasanta Kumar Mohanty)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

September 30, 2022